

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(IB)-190(PB)/2017

IN THE MATTER OF:

Union Bank of India

.... Applicant/petitioner

Vs.

Era Infra Engineering Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, CIRP

Order delivered on 19.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Ritin Rai, Sr. Adv, Ms. Aditi Mittal, Mr. Ayuhs Agarwala, Mr. Aditya Narayan Mahajan, Mr. Jatin Kumar, Advocates for Axis Bank in CA 2497 of 2019.

Mr. Manubhav Anand, Advocate In I.A. No. 1983/2019(ICICI Bank)

Mr. Abhishek Gupta, Adv. for I.A. No. 1304 of 2019

Ms. Nikita Barman, Adv. in IA 1441/21

Mr. Amod K Dalela, Adv. in IA 5730/2020

Mr. Abhishek Anand, Adv. for ICICI Bank

Mr. Rajat Malhotra, Sunil Malhotra and Vivek Karn Advs for Independent Directors

Mr. Apoorv Sarvaria, Advocate for PNB in IA No. 2497/2019

Mr. Hitesh Sachar and Srishti Badhwar, for IA 4359/2020

Mr. Nitin Pandey, Adv for the R-19 in the IA 2184/2019

Mr Krishnendu Datta, Sr. Advocate with Mr. Mohit Kishore & Mr Shivank Diddi, Advocates

Mr. Abhirup Dasgupta, Ishaan Duggal and Bhawana Sharma - For the CoC of Gwalior Bypass Projects Ltd.

Ms Varsha Banerjee and Mr Palash Singhai Advocates for Respondent IIFCL in IA No.2497 of 2019

Mr. Upinder Singh and Adv. Ankush Chattopadhyay. For IA-1304/19

Mr. Abhinav Vasisht, Sr. Counsel with Mr.

Mr. Meet Singh, Anugrah Robin Frey, Priya

- sd -

- sd -

Singh and Ravishankar- Advocates for the RP
of Gwalior Bypass Project Limited
Mr. Zoheb Hossain, Adv. for ED

ORDER

All the pending applications be listed on 26.07.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

19.07.2021
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